100

(b) if so, the number of milk product plants located and licensed within this milk shed area; and

(c) since when such plants are functioning?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) The Delhi Milk Scheme does not have a clearly demarcated milk shed of its own.

Traditionally, the Delhi Milk Scheme has been procuring milk from Meerut and Bulandshahar in Uttar Pradesh, Gurgaon in Haryana; and parts of Bikaner, Alwar and Bharatpur in Rajasthan.

(b) and (c) 15 milk products plants have been located and licensed within 300 miles radius of Delhi.

Some of these plants have been functioning since 1962 onwards. The details are as under:—

Name of the plant Year of functioning

- 1. M'sFood Specialities Ltd., Moga (Punjab) . 1962
- 2. M/s Glaxo Laboratories, Aligarh (Uttar Pradesh) 1962
- 30 M/s Hindustan Milk Food Manufacturers, Nabha (Punjab) . !963
- 4. Milk Products Factory, Amritsar (Punjab) . 1963
- M/s IndodanLtd.. Muzaffarnagar (Uttar Pradesh) 1963
- 6. M/s Hindustan Levers, Etah (Uttar Pradesh) . 1965
- 7. M/s Jagatjit Industries Pvt.- Limited, Hamira (Punjab) . . 1966

Name of the plant Year of functioning

- 8. M/s Foremost Dairies Ltd., Saharanpur (Littar Pradesh) ... 1968
- 9. M/sPradcshik Co-operative Dairy Federation, Moradabad (Uttar Pradesh) 1070
- 10. M/s Dalmia Dairy Industries, Bharatpur, Rajasthan 1071
- 11. M/s Haryana Miik Food. Pehowa (.Haryana) . 1971
- 12. Milk Products Plant, Jind (Haryana) 1971
- 13. Milk Products Factory, Bhiwani (Haryana) • 1973 •
- 14. Miik Products Factory. Not yet
 Ludhiana (Punjab) . started
 functioning
- 15. Milk Products Factory B'miinda (Puniab); Do

Allotment of Fertilizer to Kerala

- 98. SHRI S. KAMARAN: Will the Minister of AGRICULTURE be pleased to state:
- (a) what steps have been taken to meet acute shortage of fertilizer in the country; and
- (b) whether Government propose to allot fertilizers from F.A.C.T. complex to Kerala to meet the internal requirements of that State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

- (a) The following steps have been taken to meet the situation of fertilisers:
 - 1. Efforts are being made to maximise the capacity utilisation of the domestic fertiliser factories.

101

- 3. The fertiliser distribution system has been streamlined and the supply plans are being so drawn that the available fertilisers reach the consumers with least possible delay.
- 4. The State Governments have been advised to acquaint the cultivators with the guidelines prepared by the I.C.A.R. on improved methods of application of fertilisers and use of v.eedicides etc.
- 5. A massive campaign is being organised for production and utilisation of rural compost in the country to supplement the available chemical
- lertilisers.
- (b) Yes, Sir. A quantity of 11956 tonnes of N and 5240 tonnes of P2O5 has already been allotted to the State from the FACT complex towards the Kharif, 74 (February-June) requirements fertilisers.

Calicut bound ship sunk off Bombay

- 99. SHRI T. V. ANANDAN: Will the **SHIPPING** Minister of TRANSPORT be pleased to state:
- (a) whether it is a fact that a cargoladen Calicut-bound ship sank off Bombay;
 - (b) if so, the reasons therefor; and
- (c) the losses suffered as a result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB MU-KHERJEE): (a) Yes, Sir. The collision took place at about 0124 hours on

26th March 1974 betwen sailing vessel "NARAYAN PRASAD" and m.v. 'SUN FISH' chartered by the Oil and Natural Gas Commission.

to Questions

- (b) A preliminary inquiry under the Merchant Shipping Act, 1958, is in progress. The reasons for the collision will be known only after the findings of the inquiry officer become available.
- (c) As a result of collision, the sailing vessel sank with 610 bags of oil seeds and pulses valued at Rs. 1,72,800. The cost of the vessel was approximately Rs. 12,000/-. There was no loss of life. There was no damage to m.v. SUN FISH.

Boycot of Invigilation Duties by GASTA

- 100. SHRI N. G. GORAY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:
- (a) whether it is a fact tht Government-Aided School Teachers Association (GASTA) of Delhi had decided to boycot invigilation duties in school examinations:
- (b) if so, what were the reasons given by GASTA; and
- (c) what steps were taken to meet the situations?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) to (c) In a memorandum submited to the Chief Executive Councillor, Delhi Administration, the Government Aided School Teachers Association (GASTA) of Delhi had intimated that they would resort to a total boycot of the annual examination to be held in their respective schools to get certain demands conceded. The